

(c) As and when complaints are received and enquired into, penal action is initiated against erring distributors under the Marketing Discipline Guidelines.

Allowing private companies to own pipelines for crude oil

1379. SHRI SURESH KALMADI:
DR. ABRAR AHMED:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government propose to allow private companies, Indian and Foreign, to own pipelines for crude oil and petroleum products;

(b) if so, what are the reasons therefor;

(c) whether Government have worked out modalities of utilising private sector investments in the area of pipelines, LPG bottling plants, building of product tankers etc.; and

(d) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (d) No decision has been taken by the Government in this regard.

ए. बी. जे. गैस का इस्तेमाल

1380. श्री विनोद शर्मा: क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान दिनांक 8 जून, 1992 के "इकोनॉमिक टाइम्स" में "ओप्टीमम यूस ऑफ एच०बी०जे० गैस सूत" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हाँ, तो क्या यह सच है कि हजीरा-बीजापुर जगदीशपुर पाइपलाइन परियोजना से उन सभी परियोजनाओं को

गैस दी जायेगी जिन्हें इससे पूर्व गैस प्रदान करने का बचन दिया गया था ;

(ग) यदि हाँ, तो इस पाइपलाइन के माध्यम से किन-किन परियोजनाओं को कितनी गैस दी जायेगी ; और

(घ) क्या इन परियोजनाओं को गैस की आपूर्ति किये जाने के बाद शेष गैस के बेकार हो जाने की संभावना है ; यदि हाँ, तो उसका ब्योरा क्या है ?

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री बी. शंकरानन्द): (क) जी, हाँ।

(ख) और (ग) जैसी योजना है उसके अनुसार अपस्ट्रीम और डाउनस्ट्रीम परियोजनाओं के पूरा होने पर एच० बी० जे० पाइपलाइन मार्ग में किये गये ग्राबंटनों को पूरा किया जा सकेगा जैसा कि परिकल्पित है। इस पाइपलाइन से, अग्र्यों के साथ-साथ, छः विद्युत संयंत्रों, छः उर्वरक संयंत्रों और एक स्फोज, इस्पात संयंत्र को आपूर्ति करने के लिए 33.4 एम एम एस सी डी गैस ले जाई जा सकेगी।

(घ) जी, नहीं।

Supply of gas to Uttar power House

1381. SHRI CHIMANBHAI MEHTA:
SHRI SARADA MOHANTY:
SHRI ANANTRAY DEVSHANKER DAVE:
SHRIMATI MIRA DAS:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to the Unstarred Question 84 given in the Rajya Sabha on the 8th July, 1992 and state:

(a) what is the quantum of non-associated gas produced in western off-shore and on-shore region of Gujarat and where this gas is distributed;

(b) whether it is being considered that flaring gas on the western shores which is transported through HBJ pipe line may be allotted on temporary basis to gas based Uttar Power House; and

(c) whether it is possible to stop or control flaring of the gas and spare that